

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242(ND)/2018

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors.

vs

M/s B.K. Gears Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241/242

Order delivered on 05.07.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Rakesh Kumar, Aashish, Adv.

For the Corporate Debtor

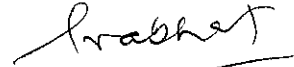
: Rajiv Talwar, Amulya Dhigra, Adv.

For the ROC

: M. Yadhubhushana Rao, AROC

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 29.08.2019
due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer

Varinder Kumar